THE DELHI SALES TAX (AMENDMENT) RULES, 1962

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI B. R. BHAGAT): Sir, I beg to lay on the Table, under sub-section (4) of section 26 of the Bengal Finance (Sales Tax) Act, 1941, a copy of Notification No. F. 4(33)/62-Fin. (E), dated the 17th November, 1962, publishing the Delhi Sales Tax (Amendment) Rules, 1962, issued by the Chief Commissioner, Delhi. [Placed in Library. See No. LT-723/63].

THE MINERAL CONCESSION (FIFTH AMENDMENT) RULES, 1962

THE DEPUTY MINISTER IN THB MINISTRY OF MINES AND FUEL (SHRI R. M. HAJARNAVIS): Sir, I beg to lay on the Table, under sub-section (1) of section 28 of the Mines and Minerals (Regulation and Development) Act, 1957, a copy of the Ministry of Mines and Fuel Notification G. S.R. No. 1707, dated the 4th December, 1962, publishing the Mineral Concession (Fifth Amendment) Rules, 1962. [Placed in Library. See No. LT-703/63].

THE INDIAN NAVAL RESERVE AND THE INDIAN NAVAL VOLUNTEER RESERVE (AMENDMENT) REGULATIONS, 1962

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI D. R. CHAVAN): Sir,, I beg to lay on the Table, under section 185 of the Navy Act, 1957, a copy of the Ministry of Defence Notification S.R.O. No. 329, dated the 13th December, 1962, pub lishing the Indian Naval Reserve and the Indian Naval Volunteer Reserve (Amendment) Regulations, 1962. [Placed in Library. See No. LT- 732/ I 63].

APPROPRIATION ACCOUNTS AND BLOCK ACCOUNTS: OF RAILWAYS IN INDIA FOR 1961-62 AND RELATED PAPERS

SHRI B. R. BHAGAT: Sir, I beg to lay on the Table, under clause (1) of article 151 of the Constitution, a copy each of the following papers: —

- (i) Appropriation Accounts of Railways in India for 1961-62 (Parts I and II). [Placed in Library. See Nos. LT-778/ 63 and LT-779/63 for parts I and 11].
- (ii) Block Accounts (including Capital Statements comprising the Loan Accounts). Balance Sheets and Profit and Loss Accounts of Indian Government Railways, 1961-62. [Placed in Library. See No. LT-780/631.
- (iii) Audit Report, Railways, 1963. [Placed in Library. See No. LT-777/63].

BEPORT OF THE LAW COMMISSION ON THE LAW OF FOREIGN MARRIAGES

THE DEPUTY MINISTER IN THE MINISTRY OF LAW (SHRI BEBUDHEN-DRA MISRA): Sir, I beg to lay on the Table a copy of the Twenty-third Report of the Law Commission on the Law of Foreign Marriages. [Placed in Library. See No. LT-785/63].

REQUEST FOR SUPPLY OF COPIES OF VIVIAN BOSE INQUIRY COM-MISSION REPORT

SHRI BHUPESH GUPTA (West Bengal): Before you adjourn the House, Sir, I have some submission to make. During the last Session, on the 23rd of January, the Report of the Vivian Bose Commission of Inquiry, which enquired into the Dalmia-Jain affairs, was laid on the Table of the House. It was expected that Members of Parliament would be supplied with